

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal No. E/76785/2017

Commissioner of Central Excise & Service Tax, Haldia
....Appellant (s)

Vs.

Associated Pigments Limited
....Respondent (s)

Appearance:

Shri S. Mukhopadhyay, Supdt. (AR) for the Appellant (s)
Shri Ananda Sen, Adv. for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)
HON'BLE SHRI V. PADMANABHAN, MEMBER(TECHNICAL)

Date of Hearing:- 29.01.2019

Date of Decision:- 29.01.2019

ORDER NO:

Per Shri P.K. Choudhary, Member (Judicial)

When the matter is called, the Learned Advocate, Shri Ananda Sen appearing on behalf of the Respondent, prays for short adjournment for hearing of this matter.

2. Accordingly, the matter is adjourned to **20.02.2019.**
3. No Notice.

(Dictated and pronounced in the open court.)

(Shri V. Padmanabhan)
Member (Technical)

(Shri P.K. Choudhary)
Member(Judicial)

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